

1	2	3	4	5	6
Punjab		20	16	20	16
Orissa	258	30	10	15	10
Rajasthan	506	75	20	60	20
Tamil Nadu	927	24	89	24	70
U.P.	782	150	58	70	45
W.B.	309	12	24	12	24

[English]

Increase in the Production of Drugs and Petrochemicals

2356. SHRI G. S. BASAVARAJU: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have decided to effect sizeable increase in production capacities for drugs and petrochemicals in order to meet the rising demand;

(b) if so, the number of large petrochemical projects are under process;

(c) the number of applications for licences in the drug sector which are under consideration of Government;

(d) whether Government have also decided to set up regional petrochemical complexes;

(e) if so, which are the States where such projects are likely to be set up; and

(f) to what extent the production for drugs and petrochemicals will be increased and to what extent they are likely to meet the demands?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH): (a) to (f). The new measures for rationalisation, Quality Control and growth of Drugs and Pharmaceutical

Industry announced recently aim at, among other things ensuring abundant availability of essential life saving drugs and strengthening the indigenous capability for production of drugs.

The Committee on Perspective Planning for Petrochemical Industry have estimated the demand potential up to 2000 A.D. Based on this demand estimate there is gap between demand and supply and this is proposed to be met by setting up of a number of petrochemical units in the country.

Locations of such units is decided on techno-economic considerations.

[Translation]

Setting up of Industries in Bihar

2357 SHRI KALI PRASAD PANDEY. Will the Minister of INDUSTRY be pleased to state:

(a) whether there is scope for setting up many big industries in Bihar;

(b) if so, whether Union Government have taken or proposed to take any effective steps in this direction during 1986-87 and 1987-88 and if so, the details thereof;

(c) the place-wise and item-wise details of the industries to be set up in Bihar from which there is possibility of achieving good results, and whether Government

have conducted any survey in this respect; and

(d) if so, the main features of that report?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) The Guidelines for Industries 1986-87 Part II (Scope and Prospects) which is published by the Indian Investment Centre reflects the detailed profiles and prospects for various Industries taking into account the target set for the Seventh Five Year Plan.

(c) and (d). During the years 1985, 1986 and 1987 (upto 31.7.87) 47, 55 and 18 Industrial Licence applications under the provisions of Industries (Development and Regulation) Act, 1951 were received for locations in the State of Bihar. Of these, 9, 18 and 3 Letters of Intent were respectively issued against Industrial Licence applications received during the years 1985, 1986 and 1987 (upto 31.7.87). Details of Industrial Licence applications which are approved and against which Industrial Licence/Letters of Intent are issued, are regularly published in the monthly Newsletter published by the Indian Investment Centre. Copies of these publications are available in the Parliament Library.

With the objective of Development of Industries in backward areas by providing incentives the Government of India have with effect from 1.4.83 re-categorised backward districts/areas into three categories "A" "B" and "C" with graded subsidy. In respect of Bihar State, 6 No Industry Districts Category "A", 5 in Category "B" and 6 in Category "C" have been identified and declared by the Central Government.

[English]

New products of HMT Ltd.

2358. SHRI P. M. SAYEED: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that some products of the HMT Limited have recently been released for commercial purposes;

(b) if so, the details of the products indicating the sale price of each; and

(c) how these products compare with those already in the market, both quality-wise and cost-wise?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) and (b). Development have been made recently in respect of the following products pertaining to machine tools whose sale prices are indicated against each:

Products	Selling price for delivery during 1987-88 (for despatching station) Rs in lakhs
1	2
Gear Hobber	7.572
CNC CYL. Grinder Model GNC 18	34.58
Flow Forming Lathe Model FTL 40	10.214
Internal Grinding Machine IGC 90	10.03
Precision Power Press CP 6	2.455